

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-524

Restored CP02/ND/2024 (Old Case CP-63/58/ND/2021)
IA/124/2022

IN THE MATTER OF:

Mr. Prem Lal

.....Applicant

Vs.

Ambrane india Pvt. Ltd.

.....Respondent

SECTION

U/s 58 CA

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list this matter on **05.06.2024**.

Sd/-
(Court Officer)